

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 182 of 1996

Date of Order : 11.06.2003.

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Smt. Shyama Dogra, Judicial Member

Hiralal Gayen

- VS -

Union of India & Ors.

for the applicant : None.

for the respondents : Ms. U. Sanyal, Counsel

O R D E R

When the matter is taken up for hearing, none appeared for the applicant even though the matter is revised twice. Ms. U. Sanyal, Ld. Counsel for the respondents is present. A perusal of the file shows that consistently for last several occasions neither the applicant nor his counsel was present. It is clear that the applicant has lost his interest in pursuing the matter. Accordingly, the O.A. is dismissed for default on the part of the applicant. No order as to costs.

Shyam Dogra
MEMBER (J) 11.6.03.

S B
MEMBER (A)